of this month concludes quite rightly that the millers have taken the cue to pay lower prices not only for the 'new hybrid variety, but also for the old varieties and also for this Phalguna. Let me warn the Government that already the tobacco growers of Prakasam district have offered dharna before the District Collector and several of them were arrested and kept in remand. Similar demonstrations have taken place before the Tobacco Board's office i'n Guntur. The All-Party Ryots Conferences which were held during the last two months have represented to both the Central Government as well as the local Government against the red-tapism, malpractices and other things prevailing in the activities of the FCI which results in depressing prices. Sir there will be an unmanageable explosion if quick action is not taken to protect the farmers there in Andhra Pradesh who produce both tobacco and paddy. It is, therefore the minimum duty of the Government to treat the new Molagolukulu on par with the old one. It is also necessary to make the FCI and the Civil Supplies Department of the local Government purchase Phalguna also for the purpose of the Food-for-Work Programme and thus save the Andhra paddy growers.

Sir, let me say, in conclusion, one thing. Government have said, in reply to my question, on this matter, that they have authorised the State Government to instruct the FCI as to the places where they~should open their purchase centres and also to purchase paddy whenever the support prices go down if any funds are needed> they said that all the funds that would be needed, would be placed at the disposal of the State Government and, through the State Government, at the disposal of the FCI. But actually, these things are not being done. We have raised this question again and again in response to which the Government of India has been clever enough to shift the whole burden of their responsibility

Tobacco and Cotton 202 growers of A. P.

to the State Government and ask the State Government to give publicity to their latest decisions. Most unfortunately, the people themselves do not know about their decisions. Only day before yesterday, when "they gave this reply to my question,^ was able to know, I was also flabbergasted to know, that all these activities are being shifted to the State Government and the Central Government has washed its hands off it. But the local Government themselves do not know that they have go! all these responsibilities. Sir, the local Government has got to be assured that funds would be placed at their disposal. They do not know that if they were to purchase this^ If they were to purchase this new Molagolukulu, as well as tobacco, the old Molagolukulu and other varieties of paddy and that if there were to be any losses, all the losses would be made good by the Central Government. Sir, in Punjab, they have given every possible facility to the local Government and assured them that all the losses would be borne by the Central Government. Similar assurance should also be given to the A.P. Government that adequate fund would be placed at the disposal of the State Government as and where they ask for it. Thirdly, Sir, the local Government should be empowered to take necessary steps to see that the FCI opens the purchasing centres wherever they are asked to open and also purchase the paddy in a manner in which the State Government wants them to purchase, in the same manner in which it is being done in Punjab, without making any distinction as between the Centre and the State's responsibility.

Sir, I gave notice of this here to our office four days back. Day before yesterday I took the trouble to meet the Minister for Agriculture where I informed him of my intention to raise it. Sir, the Minister also knew that it was going to be mentioned today. | Mr. Barnala was in the House today.

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[Prof. N. G. Ranga]

He placed some papers on the Table of the House, but unfortunately, Sir, he did not have the courtesy to make a point of it to come to the House and listen to me and afterwards give whatever reply he could possibly give. Sir, if this is the manner in which the Ministers at the Centre are to show their response to the opposition and to any Member of Parliament, I can only say that God alone can look after this country. It is a discourtesy to the Members.

SHRI N. P. CHENGALRAYA NAIDU (Andhra Pradesh): In addition to this, Sir,...

MR. DEPUTY CHAIRMAN: Please listen to me.

Today is the non-official Members' clay. There is only one day for this in the whole week a'nd that also from 2.30 to 5.00, which means only 2J hours. And it is not very desirable that you make a cut into whatever little time is there. (Interruption). You have already taken so much time. My only request to the hon. Members is that they should be very brief so that the time that we have set apart for this day, which has its own importance, is not unduly cut.

THE LEADER OF THE HOUSE (SHRI LAL K. ADVANI): With your permission, because of the observa-toin made by the hon. Member on the other side, I would only say that it has been accepted in this House from the very first day when this device of 'Special Mention' was introduced that in the case of a special mention you are only drawing Government's attention to it. It is not necessary that the Minister be here or the Minister should reply to it. To say, therefore, that the Minister is not showing courtesy to the House or to the Member, is not proper. (Interruptions).

MR. DEPUTY CHAIRMAN: Order please. Yes, Shri J. p. Mathur.

श्री रामानन्द यादव '(बिहार)ः उप-सभापति जो, मैं ग्रापका...

श्रो उपतभाषति : ग्राप कृपया अपना स्थान ग्रहण करें, व्यवधान न करें । यह कैंसे हो सकता है कि जिन्होंने नोटिस दिया है, वे तो बोले नहीं और जिन्होंने नोटिस नहीं दिया है, वे पहले बोल जाएं ।

श्वी राभानन्द यादवः श्रीमन्, मैं ग्राापक ध्यान...

श्री उपलभाषतिः यहरिकार्डमें नहीं जाएगा।

(SHRI RAMAN YADAV: Continued to speak)

REFERENCE TO THE FUNCTIONING OF REGIONAL RESEARCH LABORATORY. JAMMU, UNDER CSIR

श्री अ । दीवा प्रतःद भाषुरः : (उत्तर प्रदेश) : उपसभापति जी, में आपने माध्यम से इस सरकार का ध्यान एक ग्रावश्यक चीज की ग्रोर बा∌ष्ट करना चाहता हूं । मेरे ध्यान में सी० एस० ग्राई० ग्रार० ग्रौर उसकी शाखा रीजनल रिसर्च लैबं रेटरी, जम्म आई है। में उन ग्रफसरों के नाम नहीं लेना चाहता, लेकिन ऐसे वहां के डायरेक्टर हैं जिन के खिलाफ सी० बी० आई० की एन्क्वायरी हुई है और वे ग्रभी तक उस एन्क्वायरी से साफ नही निकले । इसी प्रकार से वहां पर ऐसे वैज्ञानिक नियुक्त किये गये हैं जिनकी क्वालिफि आन्स बैज्ञानिक के नाते नहीं हैं। इसी भांति वहां ऐसे टांसफर किये गये हैं, ऐसे लोगों को नौकरी से हटा दिया गया है जो कि ब्रसाधारण है श्रौर नियम के प्रतिकल है। स्रौर ऐसे दौरे लगातार दो-तीन साल से किए जा रहे हैं जिसका कोई भी ग्रीचित्य दिखायी देता नहीं । इसी तरह से सी० एस० ग्राई० ग्रार० के ग्रन्दर भी यही गडबडियां मेरे ध्यान में झाई हैं। प्लानिग के ऐसे इंचार्ज हैं जिनकी क्वालिफिकेशन केवल बी० एस० सी० का डिप्लोमा है । मैं सरकार

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के ध्यान में यह बात लाना चाहता हूं कि वहां के लोगो ने और कुछ सम्बन्धित व्यक्तियों ने प्रधान मन्त्री को ग्राज से डेढ-दो साल पहले एक ज्ञापन दिया था। मैं नहीं कह सकता कि प्रधान मन्त्री के हाथों तक वह ज्ञापन पहुंचा या नहीं पहुंचा ? यदि नहीं पहुंचा है, तो आज इस सदन के माध्यम से मैं सरकार का ध्यान *या 5*ब्ट कराना चाहता हूँ कि जो <mark>यनियमितता</mark> एँ गलतियां, दुर्व्यवहार पैसे का दुरुपयोग सी० एस० ग्राई० ग्रार० ग्रौर विशेषतः रीजनल लेबोरेटरी जम्मू में किया जा रहा है उसको सरकार केवल वहां के अधिकारियों केमाध्यम से नहीं, ग्रन्य सूत्र**ं से जांच** करा कर, सारी व्यवस्था को ठीक करे म्रन्यथा सी० एस० म्राई० म्रार० जैसा हमारे **मूल महत्व का वैज्ञा**िक विभाग नष्ट हे। रहा हैं। इतनो वाा मैं केवल सरकार के ध्यान में लाना चाहता है।

REFERENCE TO THE DEMANDS OF THE ALL-INDIA FEDERATION OF EDUCATIONAL ASSOCIATIONS

SHRIMATI KANAK MUKHER-JEE (West Bengal): Sir, I want to draw the kind attention of the House to the fact that a deputation of All India Federation of Educational Associations consisting of teachers from all over the country has come to New Delhi and has assembled at the Boat Club today to place their demands before the Education Minister.

Sir, the All-India Federation of Educational Associations is the oldest teachers' associataion of this country. It has already observed its Silver Jubilee. Their rightful demands are the Government of India be asked to formulate a comprehensive national policy on education and that Union Government be called upon to take urgent steps to evolve national pay scales and conditions of service; that

All Lndia Federation of Educational Associations

the Union and State Govevrmnents be moved to ensure all civil and political rights to teachers; the Union Government be requested to enact

giving educational legislation sta tutorv basis education, covering to both the academic and administrative aspects; the Government of India be asked to set up a Primary Education Grants Commission and a Secondary Education Grants Commission on the lines of the University Grants Com the anti-democratic mission: Bills seeking to abridge the rights of employees, including teachers educational institutions of and hospitals be withdrawn forthwith; and, lastly, representation be given to All-India Federation of Educational Associations and its affiliates on all bodies appointed by the Central and State Governments for formulating educataional plans, policies and programmes.

Sir, I draw the attention of the Government to this serious matter. They are teachers from all States of the country. They have assembled here. They are primary, secondary, college and university teachers. I place their rightful demands to the Government through you. They have already gone in a deputataion to the Education Minister, I am sorry that the Education Minister is not here. So I hope that the attention of the Education Minister as well as the Government will be drawn to concede these demands of _ the teachers of our country who are supposed to be builders of our nation. I do not have to speak much on this subject because I hope the seriousness of the matter is felt by every body. The teachers are waiting there and I hope some representative of the Government will go to the Boat Club and tell them about the sympathetic attitude of the Government. I hope the Government will immediately take up these demands seriously and concede them

BHUPESH GUPTA SHRI (West Bengal); I fully associate myself

[Shri Bhupesh Gupta] with her emand and support it. I hope the Minister will come and make a statement.

PROF. SOURENDRA EHATTA-CHARJEE (West Bengal); Mr. Deputy Chairman, Sir, already my esteemed colleague, Shrimati Kanak Mukherjee, has referred to the demand. I would just repeat it. But I would draw the attention of the House to the fact that this is a historic occasion when teachers beginning from the primary stage up to the higher education stage have all assembled under one banner and have come to put forward their demands which are very vital to the interest of education and of the educated.

Sir, all these issues, as you will realise, have been pending for a very long time in the country, whose non-fulfilment has resulted into a situation in the educational field which everybody deplores and not the least the government. So far as you would see, service condition of teachers, their pay scales-this issue was raised recently also-their civic and political rights, are still not being conceded. And what is more, in the formulation of the educational policy the teachers are not given their rightful place. They are considered to be hewers of wood and drawers of water like manual workers in the field of education. This is a state of affairs which should change.

Sir, this rally has been staged in order to highlight this problem. The Prime Minister and the Education Minister have, been apprised of this problem on the floor of this House. We bring up this matter in the hope that the entire voice of the House would prevail upon the Government to concede this demand of the entire teaching community of country. We are thankful the to Comrade Bhup-pesh Gupta who has already lent support and I am sure all sections transcending all barriers, would support

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this demand and will urge upon the Government for its early solution.

REFERENCE TO THE INCORRECT NEWS GIVEN ABOUT SHRI JAYA-FRAKASH NARAYAN

SHRI BHUPESH GUPTA (West Bengal): Yesterday, I am very sorry Sir, we on this side were at fault. Now see, the two Ministers are talking; now one Minister is talking— Mr. Morarji Desai yesterday came and made a statement on the wrong report about the death of Shri Jaya-prakash Narayan. I wished he was heard. It was not his. fault that he could not make the statement. He icafe here to make the statement and it was not found possible for him to make the statement for which I am sorry.

Sir, we said many things yesterday. It seems that although that House was adjourned earlies—and very rightly so the House reassembled at 5 o'clock and Mr. Morarji Desai made a statement on the same subject. And I must say that once at least Mr. Morarji Desai has offered his unconditional apology. From that angle it will be a red letter day in his life and I hope that when his autobiography comes to be written this incident would be written.

Sir, I wish the Prime Minister had come here today in this House to make a statement. It is not a technical question.

श्रो शिव चन्द्र झा (बिहार) : उन्होंने वहां क्षमा मांग कर एक बहुत बडा ग्रादर्श देश के सामने रखा है, बिलकुल माहत्मा गांधी के सिद्धॉतो के ग्रनुसार । हम लोग उनका स्वागत करते हैं।

SHRI BHUPESH GUPTA: Sir, today we go by the report. We do not deal with that House at all According to the information that we have it appears that Mr. Morarji Desai has stated that he received the information about. Shri Jaya-